

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 2 of 99
OA 996 of 96.

Date of Order: 9.6.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

ATUL KUMAR

-VS-

UNION OF INDIA & ORS. (S.E. RLY.)

For the applicant(s) : Mr. Samir Ghosh, counsel

For the respondents : None

ORDER

Mr. Samir Ghosh, ld. counsel appears on behalf of the applicant. None appears on behalf of the respondents. Matter stands adjourned to 8.8.2000 for hearing. Respondents are directed to produce connected Departmental Records on the date fixed.

2. Plain copy be made over the ld. counsel for the applicant for communication to the respondents.

MEMBER (A)

MEMBER (J)

a.m.